

Pakistan's Allegation on India for Recent Disturbances in Sind Province

157. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan is reported to have levelled allegations against India with regard to the recent disturbances in Sind Province;

(b) if so, the reaction of Government in this regard; and

(c) whether any protest has also been lodged with Government of Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO): (a) Yes, Sir.

(b) Government rejects these allegations as entirely without foundation.

(c) It has been conveyed to Pakistan that such baseless allegations do not help in promoting the cause of normalisation of relations between India and Pakistan.

Central Assistance to Flood Affected States

158. SHRI MOHANBHAI PATEL:
SHRI E. AYYAPU REDDY:
SHRI BALASAHEB VIKHE PATIL:
SHRI HANNAN MOLLAH:
SHRI H.B. PATIL:
SHRI KAMAL CHAUDHRY:
SHRI VIJOY KUMAR YADAV:
SHRI RAM PYARE PANIKA:
PROF. P.J. KURIEN:
SHRI BANWARI LAL PUROHIT:
SHRI SATYENDRA NARAYAN SINHA:
SHRI VISHNU MODI:
SHRI V. SREENIVASA PRASAD:
SHRI V.S. KRISHNA IYER:
SHRI SOMNATH RATH:
DR. B.L. SHAILESH:
SHRI P.M. SAYEED:
SHRIMATI D.K. BHANDARI:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI KALI PRASAD PANDEY:

SHRI TEJA SINGH DARDI:
SHRI JANAK RAJ GUPTA:
SHRI BALWANT SINGH RAMOOWALIA:
SHRI VIRDI CHANDER JAIN:
SHRI SHAMINDER SINGH:
SHRI MOHD. MAHFOOZ ALI KHAN:
SHRI HARISH RAWAT:
SHRI SARFARZ AHMAD:
SHRI CHINTAMANI JENA:
SHRI V. SOBHANADREESWARA RAO:
SHRI V.S. VIJAYARAGHAVAN:
SHRI K. KUNJAMBU:
SHRI K. MOHANDAS:
SHRI S.D. SINGH:
SHRI VILAS MUTTEMWAR:
SHRI VIJAY N. PATIL:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the States/Union Territories affected by recent floods in the country;

(b) the estimated loss caused by floods to property, crops, human lives, cattle and number of persons rendered homeless in each State/Union Territory;

(c) the central assistance sought by each State/Union Territory;

(d) the State/Union Territories to which Central Teams visited in this regard;

(e) the follow-up action taken by Union Government on Central teams report;

(f) the details of assistance actually rendered by Union Government to each flood affected State/Union Territory to meet the situation and the criteria thereof; and

(g) the measures taken/contemplated to control floods in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). Names of the States/Union Territories affected by floods of 1988 and extent

of damages to life and property, as reported by these States, are given in the Statement-I below.

(c) to (f). Information on assistance sought by the affected States for flood relief, Central Team visited, central assistance approved to these States so far, is given in the Statement-II below. A non-plan grant to the extent of 75% of total ceilings of expenditure approved in excess of margin

money is provided to the flood affected States.

(g) Flood Management forms part of the State Plans and as such the planning and implementation of the flood protection schemes are the responsibility of the State Governments. The Centre renders assistance in technical matters at the specific request of the State Government.

STATEMENT-I

Extent of Damages due to Floods of 1988

(Provisional) As on 31.10.1988

S. No.	State	Total Districts	No. of distt. affected	Area affected (Lakh HA.)	Popu- lation affec- ted (Lakhs)	Damage to crops (Lakh HA.)	Damage to Houses (No.)	Human lives Lost (No.)	Cattle live Lost (No.)	Damage to Public Utilities	(Rs. in Lakh)	
											8	9
1	2	3	4	5	6	7	8	9	10	11		
1.	Arunachal Pradesh	11	11	1.78	0.54	0.27	10669		570			
2.	Andhra Pradesh	23	15	5.06	23.43	5.06	48694	100	4233			
3.	Assam (IV Wave)	18	17	42.23	83.11	7.84	434535	229*	34201*	22127.5		
4.	Bihar	31	23	10.50	62.34	3.95	14904	52	29	150.64		
5.	Gujarat	19	18	15.97	39.90	3.12	71698	161	14286	9499.91		
6.	Haryana (II Wave)	12	8	7.09	15.16	4.43	68376	37*	332*	30007.34		
7.	Himachal Pradesh	12	12	5.30	25.40	4.42	20758	221	2423	13742.00		
8.	Jammu & Kashmir (II Wave)	14	12	1.95	15.34	1.35	68141	144*	14133*	10000.00		
9.	Karnataka	20	20	37.75		6.07	11513	108	120	7550.44		

10. Kerala	14	14	1.06	1.06	9903	57	
11. Maharashtra	31	31	31.79	80.43	308715	681 3297 8343.00	
12. Manipur	8	3	0.03	0.06	1043	1 2 7.27	
13. Meghalaya	5		0.38	0.31	136	10 206 160.19	
14. Orissa	13	5	1.23	3.23	5000	5 110	
15. Punjab (II Wave)	12	12	27.90	43.00	552003	756* 67540* 45762.00	
16. Rajasthan	27	2	0.22		945	2 72.95	
17. Sikkim	4	4	0.01		67	2 35 2815.00	
18. Tripura (II Wave)	3	3	0.04	1.00	792	14* 115.00	
19. Uttar Pradesh	57	46	30.79	182.04	321691	708 1947	
20. West Bengal	17	8	4.33	34.29	289765	60* 195*	
21. Mizoram	3	3		0.90			
Total	354	267	224.81	610.48	117.38	2238948	3334* 143673* 150353.24

*Includes information of earlier waves.

STATEMENT-4

(As on 1.11.88)

State-wise details of assistance sought, visit of Central teams and assistance approved

Sl. No.	Name of State/U.T.	Dates of visit of Central Teams	Assistance sought	Assistance approved	Remarks (Rs. in crores)
1.	Andhra Pradesh	5th-7th Sep. 88	271.56	28.76	
2.	Arunachal Pradesh		67.56		Team constituted
3.	Assam	25th-29th Sep. 88	824.21	85.36	
4.	Gujarat	13th-16th Sep. 88	172.52	27.02	
5.	Haryana	17th-21st Sep. 88 & 11th-15th Oct. 88	180.75	31.97	
6.	Himachal Pradesh	13th-16th Oct. 88	259.51		Team report under consideration
7.	Jammu & Kashmir	28th Aug. to 1st Sep.	111.87 (I wave floods + Avalanches)	14.46	

8.	Karnataka	28th-31st Oct. 88	171.69 (II wave floods)	Team report awaited
9.	Kerala	2nd-5th Nov. 88	79.61	Team is visiting
10.	Punjab	3rd-6th Oct. 88	92.86	10.55
11.	Maharashtra	26th-30th Oct. 88	86-4-47	Team report awaited
12.	Meghalaya	1st-4th Nov. 88	17-4-96	Team is visiting
13.	Mizoram		7.09	Final memo. awaited
14.	Rajasthan		9.50	Memo. under process
15.	Sikkim (including earth-quake)	4th-8th Oct. 88	29.32	-do-
16.	Tripura	6th-7th Oct. 88	32.78	8-49
17.	Uttar Pradesh	14th-17th Oct., 88	6-41	Memo. under process
18.	West Bengal	4th-7th Oct. 88	507.78	23.56
			125.53	Team report under process